

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 38/RP/2018 in Petition No. 116/TT/2017
alongwith IA No. 93/IA/2018**

Subject : Review Petition No. 38/RP/2018 seeking review of order dated 20.7.2018 in Petition No. 116/TT/2017.

Date of Hearing : 7.3.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPL) and 17 Others

Parties present : Shri Suresh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri Divyandhu Bhatt, Advocate, PGCIL
Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri Naveen Chandra, Advocate, BRPL
Ms. Swapna Seshadri, Advocate, HPPTCL
Ms. Neha Garg, Advocate, HPPTCL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri S. K. Niranjana, PGCIL
Shri I. P. Singh, HPPTCL

Record of Proceedings

The learned counsel for HPPTCL sought time to file reply in the matter. The learned counsel for the Review Petitioner sought two weeks' time to file rejoinder to the reply.

2. The Commission directed the respondents to file their reply by 26.3.2019 with an advance copy to the Review Petitioner who shall file their rejoinder, if any, by



12.4.2019. The Commission also directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted.

3. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

